

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 5711.  
TO BE ANSWERED ON WEDNESDAY, THE 6<sup>TH</sup> APRIL, 2022.**

**ALLOY WHEELS**

**5711. SHRIMATI PRATIMA MONDAL:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government is aware of the difficulties being faced by the domestic manufacturers of two wheeler alloy wheels;
- (b) if so, whether the Government is proposing any safeguards to protect the two wheeler alloy wheels manufacturers under 'Make in India' programme and if so, the details thereof;
- (c) if not, whether the Government in the past proposed/levied anti-dumping duty on the import of four wheelers/four wheeler alloy wheels; and
- (d) if so, whether the Government is contemplating similar anti-dumping duty on import of two wheeler alloy wheels also, if so, the details thereof and the time by which it is likely to be done?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) & (b):** Government promotes domestic manufacturing through various policy measures. Government had issued a Quality Control Order called the Automobile Wheel Rim Component (Quality Control) Order, 2020 in the Gazette notification dated 22<sup>nd</sup> September, 2020. The Order was subsequently amended vide Gazette Notification dated 2<sup>nd</sup> June, 2021 and 28<sup>th</sup> October, 2021.
- (c):** Directorate General of Trade Remedies (DGTR), M/o Commerce & Industry, DGTR had recommended the imposition of Anti-dumping duty on the import of "Cast Aluminium Alloy Wheels or Alloy Road Wheels used in Motor Vehicles, whether or not attached with their accessories" originating in or exported from China PR, Korea RP and Thailand vide its Final Finding 14/7/2012-DGAD dated 09-06-2014 and Department of Revenue had imposed the Anti-dumping duty vide its Notification No. 21/2015-Cus., dated 22-05-2015. Later on, DGTR has conducted Sunset

Review Investigation of Anti-dumping duty imposed of the same product originating in or exported from China PR, Korea RP and Thailand vide its Final Finding 7/31/2018-DGTR dated 29-03-2019 and Department of Revenue had imposed the Anti-dumping duty vide its Notification No. 17/2019-Customs (ADD) dated 09-04-2019. It is effective for a period of five years.

**(d):** No proposal has been received for initiation of anti-dumping duty investigation on import of two wheeler alloy wheels.

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